
**CENTRAL TRANSLATION BUREAU, MINISTRY OF HOME
AFFAIRS, SENIOR LIBRARY AND INFORMATION ASSISTANT
(GROUP 'B' NON-GAZETTED POST) RECRUITMENT, RULES,
1996**

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**CENTRAL TRANSLATION BUREAU, MINISTRY OF HOME
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¹ Published in the Gazette of India, Pt. II. Sec. 3(i) dated 2nd March. 1996 (w. e. f, 2nd March. 1996). In exercise of the powers conferred by the proviso to Art.309 of the Constitution and in supersession of the Central Translation Bureau. Ministry of Home Affairs (Class III and Class IV Posts) Recruitment Rules, 1972, in so far as they relate to the post of Librarian, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Senior Library and Information Assistant in the Central Translation Bureau under the Ministry of Home Affairs. namely.-

1. Short title and commencement :-

(1) These rules may be called the Central Translation Bureau. Ministry of Home Affairs, Senior Library and Information Assistant (Group 'B' Non-Gazatted Post) Recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, classification and scale of pay attached thereto, shall be specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications etc :-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,

(a) who, has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, except any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes. Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post	No. of post	Classification	Scale of pay	Whether selection post or non-selec	Age limit for direct recruits.

1	2	3	4	5	6
Senior	01	General Civil	1640-60-	Not	Not exceeding
Library	Year	Service Group	2600-EB-	applicable.	30 years.
and Infor	1996.	'B' Non-Gazet	75-2900.		(Relaxable for
mation		ted Non-Minis			Government
Assistant.		terial.			Servants upto 5
					years in accor
					dance with the
					instructions or
					orders issued
					by the Central
					Government).
					Note : The cru
					cial date for
					determining the
					age limit shall
					be the closing
					date for receipt
					of applications
					from candidates
					in India (and
					not the closing
					date prescribed
					for those in
					Assam. Megha-
					laya, Arunachal
					Pradesh. Mizo-
					ram, Manipur,
					Nagaland, Tri-
					pura, Sikkim,
					Ladakh Divi
					sion of J and K
					State, Lahaul &
					Spiti district
					and Pangti sub
					division of
					Chamba district
					of Himachal
					Pradesh, Anda
					man & Nicobar
					Islands or Lak-
					shadweep).

